NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
1892/2016	TP 92/16	To hearing	98	Mr. Kastrui Rabindranath Pai Vs Union Home Products Ltd. And others

SL.

NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 9.1.5

9845214298

ORDER

PCS for Petitioner is present. He has filed list of Members (true copy) certified by Notary. Main matter is therefore listed for further hearing on 08/03/2018.

Member (T)

Member (J)